GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 200 ANSWERED ON TUESDAY, DECEMBER 5, 2023

CSR AMOUNT INVESTED IN SOCIAL SECTORS QUESTION

200 DR. ANIL SUKHDEORAO BONDE:

Will the Minister of Corporate Affairs be pleased to state:

- (a) the total amount of Corporate Social Responsibility (CSR) funds invested in the field of tourism, education, healthcare, rural development etc. by the top 600 companies of the country during the last three years and the current year, State/UT-wise including the State of Maharashtra;
- (b) whether Government has advised the said companies to invest their CSR funds in ground water recharge, solar panels and to make water bodies pollution free in the year 2023-24; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

[RAO INDERJIT SINGH]

(a) to (c): The broad framework for Corporate Social Responsibility (CSR) has been provided under Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. Section 135 of the Companies Act, 2013 contains CSR provisions of the Act, Schedule VII of the Act enumerates the activities that can be undertaken as CSR, and Companies (CSR Policy) Rules, 2014 provides manner for implementation. Purpose of CSR is not the investment by the companies. On the basis of filings made by the Companies in the MCA21 registry, development sector-wise CSR spent by top 600 companies during last three financial years (FY) i.e, 2019-20, 2020-21 and 2021-22 in different activities including tourism, education, healthcare, rural development etc. is at Annexure-I.

The State/UT-wise (including Maharashtra) CSR spent by top 600 companies during the same period is at Annexure-II. Moreover, the companies are required to file the CSR spent for the FY 2022-23 on or before 31.03.2024.

Under the Act, CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor the CSR activities of the company based on the recommendation of its CSR Committee. The Government does not issue any specific direction to the companies to spend in any particular area or activity.

Annexure-I

<u>ANNEXURE REFERRED TO IN REPLY OF RAJYA SABHA UNSTARRED QUESTION NO. 200 FOR 05.12.2023</u>

| Development Sector Wise summary of CSR Expenditure by top 600 Companies Based on Year on Year (Amount in Crore) | | | | | | |
|---|---|------------|------------|------------|--|--|
| S. No. | Development Sector | FY 2019-20 | FY 2020-21 | FY 2021-22 | | |
| 1 | Agro forestry | 60.60 | 13.86 | 22.69 | | |
| 2 | Animal welfare | 43.65 | 92.21 | 43.39 | | |
| 3 | Armed Forces, Veterans, War Widows/ Dependants | 43.19 | 67.71 | 25.38 | | |
| 4 | Art and culture | 861.53 | 397.87 | 167.54 | | |
| 5 | Clean Ganga Fund | 1.00 | 5.77 | 43.68 | | |
| 6 | Conservation of natural resources | 132.35 | 64.18 | 219.19 | | |
| 7 | Education | 4,957.10 | 4,224.96 | 4,009.42 | | |
| 8 | Environmental sustainability | 1,209.16 | 756.79 | 1,806.28 | | |
| 9 | Gender equality | 56.08 | 21.10 | 50.13 | | |
| 10 | Health care | 3,646.81 | 5,328.82 | 5,310.33 | | |
| 11 | Livelihood enhancement projects | 896.40 | 724.04 | 634.46 | | |
| 12 | Other Central Government Funds | 779.31 | 1,330.24 | 202.64 | | |
| 13 | Poverty, Eradicating Hunger, Malnutrition | 844.55 | 882.93 | 1,418.21 | | |
| 14 | Prime Minister's National Relief Fund | 498.48 | 1,250.52 | 842.47 | | |
| 15 | Rural development projects | 1,975.01 | 1,548.21 | 1,480.50 | | |
| 16 | Safe drinking water | 189.29 | 142.41 | 107.58 | | |
| 17 | Sanitation | 442.82 | 262.51 | 252.26 | | |
| 18 | Senior Citizens Welfare | 25.76 | 22.72 | 17.20 | | |
| 19 | Setting up homes and hostels for women | 34.70 | 20.12 | 82.91 | | |
| 20 | Setting up orphanage | 22.45 | 9.05 | 3.33 | | |
| 21 | Slum area development | 35.88 | 73.26 | 50.22 | | |
| 22 | Socio-economic inequalities | 148.20 | 81.29 | 92.43 | | |
| 23 | Special education | 133.82 | 135.96 | 79.77 | | |
| 24 | Swachh Bharat Kosh | 26.08 | 136.69 | 18.05 | | |
| 25 | Technology incubators | 37.19 | 37.36 | 4.81 | | |
| 26 | Training to promote sports | 236.96 | 175.30 | 214.91 | | |
| 27 | Vocational skills | 1,028.79 | 539.18 | 823.91 | | |
| 28 | Women empowerment | 164.99 | 102.03 | 144.63 | | |
| 29 | NEC/ Not Mentioned* | 500.99 | 199.08 | - | | |
| Grand Total (in cr.) | | 19,033.15 | 18,646.18 | 18,168.30 | | |

(Data upto 31.03.2023) [Source: Data as provided by CDM Cell]

^{*}Companies either did not specify the names of sectors or indicated more than one sector where projects were undertaken.

| State-wise summary of CSR Expenditure by top 600 Companies Based on Year on Year (Amount in Crore) | | | | | |
|--|--|------------|------------|------------|--|
| S. No. | State/UT | FY 2019-20 | FY 2020-21 | FY 2021-22 | |
| 1 | Andaman And Nicobar | - | 0.09 | 7.07 | |
| 2 | Andhra Pradesh | 561.83 | 527.87 | 433.92 | |
| 3 | Arunachal Pradesh | 16.40 | 8.19 | 117.11 | |
| 4 | Assam | 259.82 | 147.49 | 375.80 | |
| 5 | Bihar | 82.86 | 54.54 | 131.94 | |
| 6 | Chandigarh | 8.60 | 1.30 | 40.08 | |
| 7 | Chhattisgarh | 212.75 | 266.11 | 246.41 | |
| 8 | Dadra And Nagar Haveli | 10.06 | 9.80 | 5.00 | |
| 9 | Daman and Diu | 3.23 | 0.55 | 1.08 | |
| 10 | Delhi | 457.43 | 238.99 | 673.07 | |
| 11 | Goa | 9.20 | 14.06 | 4.86 | |
| 12 | Gujarat | 502.98 | 831.01 | 820.16 | |
| 13 | Haryana | 319.13 | 319.14 | 342.07 | |
| 14 | Himachal Pradesh | 51.29 | 75.57 | 114.17 | |
| 15 | Jammu and Kashmir | 12.33 | 28.31 | 36.02 | |
| 16 | Jharkhand | 125.70 | 172.03 | 124.76 | |
| 17 | Karnataka | 915.36 | 667.59 | 1,061.13 | |
| 18 | Kerala | 209.21 | 180.31 | 139.14 | |
| 19 | Leh & Ladakh | - | - | 12.27 | |
| 20 | Madhya Pradesh | 122.12 | 258.00 | 278.31 | |
| 21 | Maharashtra | 2,221.24 | 2,027.30 | 3,657.34 | |
| 22 | Manipur | 8.38 | 5.61 | 9.53 | |
| 23 | Meghalaya | 13.36 | 11.89 | 10.01 | |
| 24 | Mizoram | - | 0.15 | 5.40 | |
| 25 | Nagaland | 0.55 | 2.99 | 4.69 | |
| 26 | Odisha | 634.66 | 486.28 | 565.81 | |
| 27 | Puducherry | 4.30 | 4.84 | 3.18 | |
| 28 | Punjab | 107.48 | 60.08 | 74.56 | |
| 29 | Rajasthan | 508.64 | 448.13 | 453.52 | |
| 30 | Sikkim | 8.42 | 14.62 | 26.78 | |
| 31 | Tamil Nadu | 664.09 | 609.51 | 809.77 | |
| 32 | Telangana | 223.80 | 336.80 | 337.27 | |
| 33 | Tripura | 7.16 | 5.00 | 11.27 | |
| 34 | Uttar Pradesh | 362.65 | 580.85 | 968.10 | |
| 35 | Uttarakhand | 85.21 | 110.45 | 163.28 | |
| 36 | West Bengal | 189.31 | 198.12 | 262.96 | |
| 37 | NEC/ Not Mentioned* | 18.48 | 169.38 | - | |
| 38 | PAN India* | 8,790.21 | 7,049.97 | 4,733.66 | |
| 39 | Contribution to Funds included in Schedule VII Centralised Funds | 1,304.87 | 2,723.23 | 1,106.83 | |
| | Grand Total (in cr.) | 19,033.15 | 18,646.18 | 18,168.30 | |

(Data up to 31.03.2023) [Source: Data as provided by CDM Cell]

^{*} Not Elsewhere Covered (NEC)

^{*}Companies either did not specify the names of States or indicated more than one State where projects were undertaken.